

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2016

Dated: 31st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anjani Kr. Singh
Ms. Shriya Sharawat**

ORDER

Issue notice to the Respondents returnable on 26.04.2016. Dasti
in addition is permitted.

List the matter on **26.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**